

**National Laboratory for Study of
Biology**

3674. SHRI GHUFRAN AZAM:

SHRI H. N. NANJE
GOWDA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under Government's consideration to set up a National Laboratory for the study of Biology in the country;

(b) if so, the details of its location and how much of the expenditure therefor would be met by the Centre;

(c) which are the machines likely to be installed; and,

(d) to what extent the laboratory will be helpful in the study of Biology?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C. P. N. SINGH): (a) to (d) There is no proposal at present under consideration to set up a National Laboratory for the exclusive study of Biology. However, in many of the laboratories of CSIR, research on frontier areas of biology is being conducted. A National Institute of Immunology as an autonomous Registered Society has been set up under the Department of Science and Technology. CSIR is proposing to establish a new Institute of Microbial Technology and Genetic Engineering. Government have also set up a National Biotechnology Board serviced by the Department of Science and Technology.

**Outflow of Tribals from Chhotnagpur
and Ranchi (Bihar)**

3675. SHRIMATI SUMATI ORAON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that during the recent years there has been a regular outflow of the tribals as labourers on a large scale from the plateau region of Chhotanagpur (Bihar) in general and that from Ranchi district in particular to mainly the North-Eastern India;

(b) if so, whether Government propose to stop such trend; and

(c) whether Government also propose to examine the underlying causes in this respect and take remedial measures?

THE MINISTER OF STATE IN THE THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The information is being collected and will be laid on the Table of the House.

**"Adverse Environmental Impact of
Flood Control Projects"**

3676. SHRI H. N. NANJE
GOWDA:

SHRI D. M. PUTTE
GOWDA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that due to water logging, spread of water borne diseases, aggradation of rivers upstream and degradation of rivers downstream, the irrigation and flood control projects have caused adverse environmental impact;

(b) if so, whether any commission has been constituted to go into its detailed study; and